

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3563
ANSWERED ON 24TH MARCH, 2022**

COLLECTION OF TOLL

**3563. SHRI SHA.BRA.DR.JAI SIDDESHWAR
SHIVACHARYA MAHASWAMIJI:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is true that road commuters have to pay more toll amount per kilometer of journey on National Highways (NHs) in Maharashtra than the journey on NHs in other States;**
- (b) if so, the details thereof and the details of the toll levied per kilometer for traveling on NHs in the State in comparison to other major States in the country having NH length of more than 3000 Kms;**
- (c) whether the Government has received any requests from the State to withdraw the increased rate of toll and to stop collection of toll at the toll gates which are more than ten years old; and**
- (d) if so, the details thereof and the steps taken by the Government thereon?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) No Sir. Toll rates are calculated based on base rates provided in National Highways Fee (Determination of Rates and Collection) Rule 2008 and its amendments issued from time to time which are uniform for all NHs throughout the Country.

(b) Does not arise.

(c) No Sir.

(d) Does not arise.
